

Present:- Sri S.China Babu, Chief Judicial Magistrate-cum-Principal Asst. Sessions Judge, Kurnool.

Tuesday, the 28rd Day of November, 2019

Sub:- CONFERENCE – Revised Relief Arrangements – First State Level Judicial Officers Conference to be held on 01.12.2019 – Empowering and authorizing the Mandal Executive Magistrates (Tahsildar) of Respective Stations – Regarding.

Ref:- 1. Hon'ble High Court Letter in ROC.584/SO/2019dt.21.11.2019
2. Circular of the Hon'ble District Court, Kurnool in is.No.5327/2019/ Estt/2019 , dt.21-11-2019.
3. This court proceedings in Dis.No. 763 Dt.26-11-2019

In view of the powers conferred Under Section 12 (1) and U/S 167 (2-A) of Cr.P.C and in view of the Circular cited in the references of Hon'ble Principal District Judge, Kurnool, the following in-charge arrangements in continuation of the proceedings in the reference 3rd cited above, are made in respect of remands, recording of dying declarations during absences of judicial officer on 01.12.2019 and including their journey time to Nagarjuna University, Namburu, (from evening hours of 30-11-2019 till morning hours of 02-12-2019)

Sl. No.	Name of the Court	In-charge Mandal Executive Magistrate (Tahsildar)
1	Addl. Judl. Magistrate of I Class, Adoni	Mandal Executive Magistrate (Tahsildar) Adoni.
2.	Judl. Magistrate of I Class, Alur	Mandal Executive Magistrate (Tahsildar), Alur.
3	Judl. Magistrate of I Class, Allagadda	Mandal Executive Magistrate (Tahsildar) Allagadda
4.	Judl. Magistrate of I Class, Atmakur	Mandal Executive Magistrate (Tahsildar) Atmakur
5.	Judl. Magistrate of I Class, Banaganapalli	Mandal Executive Magistrate (Tahsildar), Banaganapalli.
6.	Addl. Judl. Magistrate of I Class, Dhone	Mandal Executive Magistrate (Tahsildar), Dhone
7.	Judl. Magistrate of I Class, Koilakuntla	Mandal Executive Magistrate (Tahsildar) Koilakuntla
8.	Judl. Magistrate of I Class, Nandikotkur	Mandal Executive Magistrate (Tahsildar) Nandikotkur
9.	Addl. Judl. Magistrate of I Class, Nandyal	Mandal Executive Magistrate (Tahsildar) Nandyal
10.	Judl. Magistrate of I Class, Pattikonda	Mandal Executive Magistrate (Tahsildar) Pattikonda
11.	Judl. Magistrate of I Class, Yemmiganur	Mandal Executive Magistrate (Tahsildar) Yemmiganur
12.	Judl. Magistrate of I Class, Kurnool	Mandal Executive Magistrate, (Tahsildar) Kurnool.
13.	Spl. Judl. Magistrate of I Class (P & E), Kurnool	Mandal Executive Magistrate, (Tahsildar) Kurnool.
14.	The Judl. Magistrate of I Class, Spl. Mobile, Kurnool.	Mandal Executive Magistrate (Tahsildar) Kurnool.

S. China Babu 29/11/19
CHIEF JUDICIAL MAGISTRATE-CUM-
PRINCIPAL ASST. SESSIONS JUDGE

Copies submitted to:

1. The Hon'ble District and Sessions Judge, Kurnool.
2. The Hon'ble I Addl. District Judge, Kurnool.
3. The Hon'ble II Addl. District Judge, Kurnool at Adoni.
4. The Hon'ble III Addl. District Judge, Kurnool at Nandyal.
5. The Hon'ble IV Addl. District Judge, Kurnool.
6. The Hon'ble V Addl. District Judge (Fast Track Court) Kurnool at Allagadda.
7. The Hon'ble Spl. Judge for SC & ST Court, Kurnool.
8. The Hon'ble Spl. Judge for trial of A C B Cases, Kurnool.

Copy to:

1. All the concerned Judl. Magistrates of I Class in the Kurnool District.
2. All the concerned Mandal Executive Magistrates (Tahsildar) Kurnool District.
3. The District Collector, Kurnool.
4. The Superintendent of Police, Kurnool with a request to intimate regarding this Arrangements to all the Police Stations in District.
5. The Superintendent, Government General Hospital, Kurnool.

Dis no 768
28-11-09